

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1405  
ANSWERED ON:02.08.2005  
MOLESTATION OF CHILDREN  
Athawale Shri Ramdas

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the Government proposes to enact any law to stop molestation of children;
- (b) if so, the time by which it is likely to be implemented; and
- (c) if not, the steps taken/being taken by the Government to stop molestation of children?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI KANTI SINGH)

- (a) No, Sir.
- (b) Question does not arise.
- (c) States and Union Territories have been advised to implement the existing provisions of Criminal Laws, including IPC and special laws with respect to children in true spirit to penalize perpetrators of any crime against children, including molestation.